

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.03.2021 at 2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/181/CHE/2021 IN IBA/1459/2019  
NAME OF PETITIONER : RSM Industries Pvt Ltd  
NAME OF RESPONDENT : Radhakrishnan Dharmarajan , RP of M/s. Appu Hotels Ltd  
SECTION : Sec 60(5)(c) of IBC 2016

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/183/CHE/2021 IN IBA/1459/2019  
NAME OF PETITIONER : Sunbright Industries Pvt Ltd  
NAME OF RESPONDENT : Radhakrishnan Dharmarajan (RP) M/s Of Appu Hotels Ltd  
SECTION : Sec 60(5)(c) Of IBC 2016

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IA/181/CHE/2021 IN IBA/1459/2019 14

IA/183/CHE/2021 IN IBA/1459/2019 15

**ORDER**

Mr. Venkatavaradhan, Advocate for the Applicant and upon notice Mr. T.Ravichandran, Advocate for the RP are present through Video Conferencing Platform.

Ld. Advocate for the RP seeks time to file Counter to this Application to which ten (10) days' time is granted.

Post this Application for enquiry on **01.04.2021**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)